

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

19. **IA-4362(MB)2023, IA-5799(MB)2023
IN C.P. (IB)/3730(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Swastik Auto Works
Vs.
Pramukh Car Riders Limited

SECTION: 9, 44(2), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Applicant present. None present for the Respondent.
2. Ld. Counsel for the Applicant submits that they have filed the dissolution application before the Registry which is under scrutiny and seeks four weeks' time.
3. List this matter for further consideration on **11.06.2024**.

**Sd/-
ANU JAGMOHAN SINGH
Member (Technical)**

**Sd/-
KISHORE VEMULAPALLI
Member (Judicial)**